

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-07-2021 AT 2.30 PM THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA (Companies act)/62 (Che)/2021 In MA/61(che)/2021
In CA(CAA)/6 (Che)/2021
in
PETITION NUMBER : CP/522/IB/2021
NAME OF THE PETITIONER : Ramela Rangasamy
NAME OF THE RESPONDENTS : Florind Upper Pvt Ltd & 2 Ors
UNDER SECTION : Sec 60(5) of IBC, 2016

(8)

**[MA (Companies Act)/62 (Che)/2021 In MA (Companies act)/61 (Che)/2021
In CA(CAA)/6 (Che)/2021 In CP/522/IB/2021]**

ORDER

Ld. Counsel Mr. S. Satyanarayanan for the Applicant/Liquidator is present.

This MA(Companies Act)/62(Che)/2021 filed for urgent hearing is hereby
allowed.

-sd-

**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

vs

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**